

level talks with China in 1981. Five rounds of these talks have been held so far. They have focussed on the Sino-Indian boundary question, and on the promotion of bilateral exchanges in fields like culture, science and technology, education, sports etc. In August 1984, a Trade Agreement incorporating the Most Favoured Nation Clause was also signed with China.

(b) While it is not possible to indicate a time frame for the resolution of the boundary question, during the official level talks held so far both sides have attempted to evolve a set of common principles to guide future discussions. During the last round of talks it was also agreed that substantive discussions on the boundary question will commence at the next round of official level talks.

Problem of Disposal of Coffee due to Heavy Crop

237. DR. KRUPASINDHU BHOI : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether large coffee crop has led to the disposal problem ;

(b) if so, the reaction of Government thereto ;

(c) the steps taken or proposed to be taken for its disposal ;

(d) the export potential of Indian coffee and the steps taken to find new markets abroad ; and

(e) the steps taken to ensure remunerative prices to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA) :
(a) No, Sir.

(b) Does not arise.

(c) and (d). India's annual quota

for exports to member countries has been increased from 41,722 tonnes for the coffee years 1983-84 to 43,424 tonnes for the coffee year 1984-85. USSR also buys a substantial quantity of coffee. To increase India's exports to non-quota countries, 4 sales-cum-study team were sent to the non-quota countries in Europe, Middle East and Gulf, Far East and North African countries, for export promotion. Based on reports of these study teams, rebates are being offered to the non-quota countries to increase the sales of coffee. Coffee Board has also participated in various international trade fairs/exhibitions as an export promotional measure.

(e) The quantities of coffee released by the Board for domestic market are carefully regulated to ensure stabilisation of the prices.

Arrest of Jasbir Singh

238. DR. KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Jasbir Singh, nephew Bhindranwale has been arrested for his objectionable activities and inflammatory speeches in Nankana Sahib in Pakistan which he visited in November, 1984 during the Guru Nanak Birthday celebration ;

(b) if so, the action taken against him ; and

(c) the steps Government propose to take to keep a watch on the activities of such other persons inside and outside the country and to bring them to book ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
(a) and (b). Shri Jasbir Singh has been detained under the National Security Act 1980. A case has also been registered against him under section 124-A, 153-A IPC and Section 13 of the Unlawful Activities (Prevention) Act 1967, for his activities and speeches